

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	12	4,97,13,172	12	4,80,96,671	0	16,16,501	0	1	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	62473044	3	62473044	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	11716329	2	11716329	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	12375000	1	10125000	0	22,50,000	0	9	
Total		18	136277545	18	13,24,11,044	0	38,66,501	0		NA

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 30/HO INFRASTRUCTURE PVT. LTD.
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Annexure-1
 Name of the corporate debtor: Soho Infrastructure Private Limited, Date of commencement of CIRP: 30.09.2019; List of creditors as on: 10.11.2020
 List of secured financial creditors belonging to any class of creditors

Sl No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of any mutual dues, that may be set-off.				Amount of claim not admitted
1	Sangeeta Kulkarni	Home Buyer	18.11.2019	55,27,620	55,27,620	FC	NA	NA	NA	3.52	NA	NA	NA	NA	NA
2	Rakesh Kumar	Home Buyer	19.11.2019	5,77,39,907	5,77,39,907	FC	NA	NA	NA	3.76	NA	NA	NA	NA	NA
3	Deepak Malhotra & Sonu Malhotra	Home Buyer	02.10.2019	28,15,600	28,15,600	FC	NA	NA	NA	2.81	NA	NA	NA	NA	NA
4	Anshu Kapoor & Deepak Kapoor	Home Buyer	02.12.2019	27,06,760	27,06,760	FC	NA	NA	NA	2.70	NA	NA	NA	NA	NA
5	Tony Barak & Co	Home Buyer	02.12.2020	27,06,760	27,06,760	FC	NA	NA	NA	2.70	NA	NA	NA	NA	NA
6	Niraj Sarda	Home Buyer	05.12.2019	27,08,296	27,08,296	FC	NA	NA	NA	2.70	NA	NA	NA	NA	NA
7	Pankaj Kulkarni	Home Buyer	17.12.2019	35,02,392	35,02,392	FC	NA	NA	NA	3.49	NA	NA	NA	NA	NA
8	Rakshita Prasad	Home Buyer	04.01.2020	35,90,000	35,90,000	FC	NA	NA	NA	3.58	NA	NA	NA	NA	NA
9	Savitri p	Home Buyer	13.02.2020	35,34,552	35,34,552	FC	NA	NA	NA	3.52	NA	NA	NA	NA	NA

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Annexure-1
Name of the corporate debtor: Soho Infrastructure Pvt Ltd. ; Date of commencement of CIRP: 30.09.2019 List of creditors as on: 10.02.2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted			Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee							
	adgrs		20												NA
10.	Ajey Kumar	Home Buyer	14.02.2020	70,07,357	70,07,357	FC	NA	NA	NA	6.98	NA	NA	NA	NA	NA
11.	Lal Bhanu Prasad	Home Buyer	02.12.2023	44,60,455	44,60,455	FC	NA	NA	NA	NA	NA	NA	NA	NA	NA
12	HEMANT LIPADYAY	HOME BUYER	15.12.2023	73,79,47357,62,972	FC	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	TOTAL			4,97,13,172	4,80,96,671										


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Annexure - 3
 Name of the corporate debtor: Soho Infrastructure Private Limited; Date of commencement of CIRP: 30.09.2019; List of creditors as on: 10.11.2020

Sl No.	Name of creditor	Identical Ison No.	Details of claim received			Details of claim admitted			Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual debts, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee							
1	Punjab National Bank	Kandahar	03.11.2020	16478280	16478280	Secured Financial creditor	NIL	N/A	N/A	25.54	N/A	N/A	N/A	N/A	
2	Bank of Maharashtra	NOIDA	17.12.2020	2,56,32,037	2,56,32,037	Secured Financial creditor	NIL	N/A	N/A	26.29	N/A	N/A	N/A	N/A	
3	Punjab National Bank	Major Vihar Branch	28.10.2019	2,03,64,947	2,03,64,947	Secured Financial creditor	NIL	N/A	N/A						

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Name of the corporate debtor: Soko Industries Private Limited, Unit - B, Sankar Nagar, Sector - 14, Gurgaon, Haryana

List of operational creditors: Other than the above and employees and other dues

Sl. No.	Name of creditor	Identified in the list	Details of claim		Details of claim admitted		Details of claim admitted		Details of claim admitted		Details of claim admitted		Details of claim admitted		Details of claim admitted		Details of claim admitted	
			Date of receipt	Amount claimed	Amount of claim admitted	Signature of claimant	Amount covered by security interest	Amount covered by security interest	Whether secured	Whether secured	Whether secured	Whether secured	Whether secured	Whether secured	Whether secured	Whether secured	Whether secured	Whether secured
1	JMS STEEL & POWERS FORNOR ALTON		01.12.2019	10,50,000	-	Mr. [Signature]	None	None	None	None	None	None	None	None	None	None	None	None
2	Lawrence Associates		24.02.2020	1,00,000	-	Mr. [Signature]	None	None	None	None	None	None	None	None	None	None	None	None

Annexure - 9
 Name of the corporate debtor: Soho Infrastructure Private Limited; Date of commencement of CIRP: 30.09.2019; List of creditors as on: 10.11.2020

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Vijendra Gupta		08.11.2019	1,23,75,000	1,01,25,000	Others	NA	NA	NA	NA	NA	22,50,000		

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